

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of Reserved Order Pronounced in Appeals/ Applications during the month of
July- 2015

Sl. No.	Case No.	Party Details	Bench	Date of Reserved	Order No. & Dated
<u>Detail's of Appeal's</u>					
1	E/1243/2011	Sti Industries -Vs- C.C.E. & S.T.-Vapi	Sh.H.K. Thakur,Member (Technical) Sh.P.K. Das,Member (Judicial)	25/03/2015	Final Order No. A/10956/2015 dated 02/07/2015
2	E/10689/2015	Bajrang Castings P Ltd -Vs- C.C.E.-Ahmedabad-ii	Sh.H.K. Thakur,Member (Technical)	13/07/2015	Final Order No. A/11033-11034/2015 dated 17/07/2015
3	E/10690/2015	Amit R Bhasin -Vs- C.C.E.-Ahmedabad-ii	Sh.H.K. Thakur,Member (Technical)	13/07/2015	Final Order No. A/11033-11034/2015 dated 17/07/2015
4	E/687/2010	Raju Punjarambhai Patel -Vs- C.C.E. & S.T.-Rajkot	Sh.H.K. Thakur,Member (Technical)	17/07/2015	Final Order No. A/11058-11067/2015 dated 22/07/2015
5	E/688/2010	Alpesh S Zalavadia -Vs- C.C.E. & S.T.-Rajkot	Sh.H.K. Thakur,Member (Technical)	17/07/2015	Final Order No. A/11058-11067/2015 dated 22/07/2015
6	E/689/2010	Ramesh U Zalavadia -Vs- C.C.E. & S.T.-Rajkot	Sh.H.K. Thakur,Member (Technical)	17/07/2015	Final Order No. A/11058-11067/2015 dated 22/07/2015
7	E/690/2010	Suresh G Vekaria -Vs- C.C.E. & S.T.-Rajkot	Sh.H.K. Thakur,Member	17/07/2015	Final Order No. A/11058-11067/2015 dated

			(Technical)		22/07/2015
8	E/691/2 010	Purshottamdas Ram Kumar Agarwal -Vs- C.C.E. & S.T.- Rajkot	Sh.H.K. Thakur,Member (Technical)	17/07/201 5	Final Order No. A/11058- 11067/2015 dated 22/07/2015
9	E/692/2 010	Nitin G Vekaria -Vs- C.C.E. & S.T.-Rajkot	Sh.H.K. Thakur,Member (Technical)	17/07/201 5	Final Order No. A/11058- 11067/2015 dated 22/07/2015
10	E/693/2 010	Radhika Hydraulics -Vs- C.C.E. & S.T.-Rajkot	Sh.H.K. Thakur,Member (Technical)	17/07/201 5	Final Order No. A/11058- 11067/2015 dated 22/07/2015
11	E/740/2 010	Rambhakt Goyal -Vs- C.C.E. & S.T.-Rajkot	Sh.H.K. Thakur,Member (Technical)	17/07/201 5	Final Order No. A/11058- 11067/2015 dated 22/07/2015
12	E/741/2 010	Rajesh Kumar Sharma -Vs- C.C.E. & S.T.-Rajkot	Sh.H.K. Thakur,Member (Technical)	17/07/201 5	Final Order No. A/11058- 11067/2015 dated 22/07/2015
13	E/742/2 010	Suresh G Patel -Vs- C.C.E. & S.T.-Rajkot	Sh.H.K. Thakur,Member (Technical)	17/07/201 5	Final Order No. A/11058- 11067/2015 dated 22/07/2015
14	E/11938 /2013	Zest Packers Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	29/06/201 5	Final Order No. A/11068- 11072/2015 dated 22/07/2015
15	E/11939 /2013	Zest Packers Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	29/06/201 5	Final Order No. A/11068- 11072/2015 dated 22/07/2015

16	E/11940 /2013	Zest Packers Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	29/06/201 5	Final Order No. A/11068- 11072/2015 dated 22/07/2015
17	E/14111 /2013	Unicorn Packers P Ltd -Vs- C.C.E.-Ahmedabad-ii	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	29/06/201 5	Final Order No. A/11068- 11072/2015 dated 22/07/2015
18	E/14112 /2013	Unicorn Packers P Ltd -Vs- C.C.E.-Ahmedabad-ii	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	29/06/201 5	Final Order No. A/11068- 11072/2015 dated 22/07/2015
19	ST/2/20 06	Emtici Engineering Ltd -Vs- C.C.E. & S.T.-Vadodara-i	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	23/06/201 5	Final Order No. A/11073- 11074/2015 dated 22/07/2015
20	ST/104 08/2013	Emtici Engineering Ltd -Vs- C.C.E. & S.T.-Vadodara-i	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	23/06/201 5	Final Order No. A/11073- 11074/2015 dated 22/07/2015

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Decide Application's Detail